

CENTRAL ADMINISTRATIVE TRIBUNAL  
CALCUTTA BENCH

No. MA 101 of 2000  
(OA 117 of 1997)

Present : Hon'ble Mr. D. Purkayastha, Judicial Member

Hon'ble Mr. G.S. Maingi, Administrative Member

SATYA RAMKRISHNA BANIK

-VS-

UNION OF INDIA & ORS. (POST)

For the applicant(s) : None

For the respondents : Mr. B. Mukherjee, counsel

Heard on: 4-5-2000

Order on : 4.5.2000

ORDER

D. Purkayastha, J.M. :-

None appears on behalf of the applicant. Mr. B. Mukherjee, 1d. counsel appears on behalf of the respondents. We find that the case has been fixed for hearing on 8.5.2000 and it may be heard on 8.5.2000 if both sides are interested. So, M.A. application praying for an early hearing is disposed of.

*G.S. Maingi*

MEMBER(A)

*H.J.M.*

MEMBER(J)

a.m.